

ITEM NO.19+20

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).43/2022

ASHWINI KUMAR UPADHYAY

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

WITH

W.P.(C) No.87/2022 (PIL-W)  
(FOR ADMISSION)

W.P.(C) No.474/2022 (PIL-W)

(I.A.NO.89699/2022 - Exemption from filing affidavit)

W.P.(C) No.496/2022 (PIL-W)

(FOR ADMISSION)

W.P.(C) No.383/2022 (PIL-W)

(FOR ADMISSION)

W.P.(C) No.121/2022 (PIL-W)

(FOR ADMISSION)

Date : 17-08-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE J.K. MAHESHWARI

HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s)

Mr. Vikas Singh, Sr.Adv.  
Mr. Gopal Sankarnarayanan, Sr.Adv.  
Mr. Ashwini Kumar Upadhyay, Adv.  
Mr. Chandra Shekhar, Adv.  
Mr. Kapish Seth, Adv.  
Mr. Ashwani Kumar Dubey, AOR

In WP(C)No.87/22

Mr. Ashwini Upadhyay, Adv.  
Mr. Chandra Shekhar, Adv.  
Mr. Nirmal Kumar Ambastha, AOR

Mr. Vijay Hansaria, Sr.Adv.  
Mr. Ashwini Kumar Upadhyay, Adv.  
Ms. Kavya Jhaver, Adv.  
Mr. Chandra Shekhar, Adv.  
Mr. Ashwani Kumar Dubey, AOR

In WP(C)474/22

Mr. Gopal Sankarnarayanan, Sr.Adv.  
Mr. Pranav Sachdeva, Adv.  
Mr. Kamal Kishore, Adv.  
Ms. Tanya Srivastava, Adv.

Ms. Shomila Bakshi, Adv.

**For Respondent(s)** Mr. Tushar Mehta, SG  
Mr. K.M. Nataraj, ASG  
Mr. Vivek Narayan Sharma, Adv.  
Mr. Kanu Agrawal, Adv.  
Mr. Shailesh Madiyal, Adv.  
Mr. Mayank Pandey, Adv.  
Mr. Anirudha Bhatt, Adv.  
Mr. Anuj Srinivas Udupa, Adv.  
Mr. Nakul Chengappa K.K., Adv.  
Mr. Abhinav Raghav, Adv.  
Mr. Arvind Kumar Sharma, AOR

**For ECI** Mr. Maninder Singh, Sr.Adv.  
Mr. Amit Sharma, Adv.  
Mr. Dipesh Sinha, Adv.  
Ms. Pallavi Barura, Adv.  
Mr. Pranav Saigal, Adv.  
Ms. Ashita Chawla, Adv.

**For Intervenor** Ms. June Choudhary, Sr.Adv.  
Mr. Varun Thakur, Adv.  
Mr. T.A. Khan, Adv.  
Mr. Varinder Kumar Sharma, Adv.

**For Intervenor  
(Aam Admi Party)** Dr. A.M. Singhvi, Sr.Adv.  
Mr. Aman Bhandari, Adv.  
Mr. Shadan Farasat, AOR  
Mr. Bharat Gupta, Adv.  
Mr. Shourya Dasgupta, Adv.  
Mr. Aman Naqvi, Adv.  
Mr. Dhruv Bhatnagar, Adv.  
Ms. Hrishika Jain, Adv.  
Mr. Nitesh, Adv.  
Mr. Shreyash Shah, Adv.

Mr. P. Wilson, Sr.Adv.  
Mr. R. Nedumaran, Adv.

Ms. Vandana Sharma Bhandari, Adv.  
Mr. Vijay Sardana, applicant-in-person  
Ms. Priyanka Mathur Sardana, Adv.  
Ms. Vandana Sharma, AOR

Dr. Sandeep Singh, Adv.  
Mr. Vinay Pal, Adv.  
Mr. Vikrant Rana, Adv.  
Mr. Sanchit Garga, Adv.

Mr. Amit Kapur, Adv.  
Mr. Aksat Jain, Adv.

Mr. Maibam N.Shyam Singh, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

1. Heard Mr. Vikas Singh and Mr.Vijay Hansaria, learned Senior counsel appearing on behalf of the petitioner(s), Mr. Tushar Mehta, learned Solicitor General appearing on behalf of the Union of India, Dr.A.M. Singhvi, learned Senior Counsel appearing on behalf of the intervenor in I.A.No.111587/2022 in WP(C) No.43 of 2022, Ms.June Choudhary, learned Senior counsel appearing on behalf of the intervenor in I.A.No.115002/2022 in WP(C)No.43/2022 as also Mr. P. Wilson, learned Senior counsel appearing on behalf of the applicant(s) and carefully perused the material placed before us.
2. Learned Senior counsel/learned counsel appearing on behalf of the various parties want to file their suggestions/opinions/objections/written statements. They are at liberty to do so by 20.08.2022(evening) with an advance copy to the learned Solicitor General.
3. List on 23.08.2022 for further hearing.

(SATISH KUMAR YADAV)  
DEPUTY REGISTRAR

(R.S. NARAYANAN)  
COURT MASTER (NSH)